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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 203/90

New Delhi this the 11th day of July, 1994

COURT :

THE HON'BLE MR. C. J. ROY, MEMBER (J)
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Muhar Singh S/O Pitamber Singh,
Working as Deputy Director
(Information), National
Buildings Organisation,
Nirman Bhawan, New Delhi.

... Applicant

None for the Applicant

Versus

1. Union of India through
Secretary, Ministry of
Urban Development,
Govt. of India, Nirman
Bhawan, New Delhi.

2. Chairman, Union Public
Service Commission, through
Secretary, UPSC, Dholpur
House, Shahjahan Road,
New Delhi.

3. Shri A. K. Lal,
Asstt. Director,
National Buildings Organisation,
Nirman Bhawan, New Delhi.

... Respondents

None for the Respondents

O. R. D. E. R. (ORAL)

Hon'ble Mr. C. J. Roy, M(J) :-

On the last occasion, we find that the learned
counsel for the applicant, Shri S. K. Bisaria, stated
that the applicant had taken away the file and was
engaging another counsel. The case was listed for
today directing that the applicant should be present
either in person or through a counsel. But the
applicant remains unrepresented today. Under the
circumstances, we dismiss this O.A. for default and
for non-prosecution.

S. R. Adige
(S. R. Adige)
Member (A)

C. J. Roy
(C. J. Roy)
Member (J)

/as/